

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 13

CP (IB) No. 30/Chd/Hry/2022

Under Section 9, IBC 2016

In the matter of:-

Nuvo Home Fashions Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Orient Craft Ltd.

...Respondent/ Corporate Debtor

Present through Video Conferencing:

Mr. Prateek Gupta, Advocate for the petitioner-operational creditor.

Heard on the point of maintainability. Learned counsel for the petitioner is directed to place the hard copy of the order dated 15.07.2022 passed by Hon'ble NCLAT in the matter of Prashant Agarwal Vs. Vikash Parasrampur & Anr. bearing Company appeal (AT) No. 690 of 2022. Let the same be done within one week. List on 31.10.2022.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

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**(Harnam Singh Thakur)
Member (Judicial)**

September 27, 2022

SM